GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
UNSTARRED QUESTION NO – 1449
TO BE ANSWERED ON 02.08.2021

COMMERCIAL COAL MINING

1449. SHRI SATISH CHANDRA DUBEY:

Will the Minister of COAL be pleased to state:

(a) the details of the number of coal mines proposed by Government for commercial mining through auction, State/UT-wise;
(b) the details of the assessment of the environmental impact carried out for each coal mine, State-wise; and
(c) whether it is a fact that many local people are opposing the said projects and the details of the impact of commercial mining on the local people around these coal mines?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)

(a): In the ongoing tranche of auction of commercial mining, 67 coal mines have been offered by Ministry of Coal. Details of these mines are at **Annexure**.

(b) & (c): As mandated under the Environment Impact Assessment (EIA) Notification, 2006, under the Environment (Protection) Act, 1986, coal mining projects are required to undertake Environment Impact Assessment studies and prepare Environment Management Plan for obtaining environmental clearance (EC). These are examined by the sectoral Expert Appraisal Committee (EAC) of Ministry of Environment, Forest and Climate Change, Government of India for their efficacy and adequacy and suitable conditions are imposed accordingly while granting environment clearances to coal mining projects. This process starts only after successful auction of mine/block and subsequent EC application of the allottee.

No grievance against coal mines to be auctioned for commercial mining is pending in the Ministry of Coal.

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Annexure

S. No.	Coal Mine	State	Act	Category
1	Bhaskarpara	Chhattisgarh	CM(SP) Act, 2015	Fully Explored
2 - 3	Brinda and Sasai	Jharkhand	CM(SP) Act, 2015	Fully Explored
4	Burakhap Small Patch	Jharkhand	CM(SP) Act, 2015	Fully Explored
5	Chitarpur	Jharkhand	CM(SP) Act, 2015	Fully Explored
6	Choritand Tiliaya	Jharkhand	CM(SP) Act, 2015	Fully Explored
7	Dahegaon/Makardhokra-IV	Maharashtra	CM(SP) Act, 2015	Fully Explored
8	Datima	Chhattisgarh	CM(SP) Act, 2015	Fully Explored
9	Gondkhari	Maharashtra	CM(SP) Act, 2015	Fully Explored
10	Jainagar	Jharkhand	CM(SP) Act, 2015	Partially Explored
11	Jogeshwar & Khas Jogeshwar	Jharkhand	CM(SP) Act, 2015	Partially Explored
12	Khappa & Extn	Maharashtra	CM(SP) Act, 2015	Fully Explored
13	Lalgarh (North)	Jharkhand	CM(SP) Act, 2015	Fully Explored
14	Latehar	Jharkhand	CM(SP) Act, 2015	Partially Explored
15 - 16	Machhakata and Mahanadi	Odisha	CM(SP) Act, 2015	Fully Explored
17	North Dhadu	Jharkhand	CM(SP) Act, 2015	Fully Explored
18	Nuagaon Telisahi	Odisha	CM(SP) Act, 2015	Fully Explored
19	Panchbahani	Chhattisgarh	CM(SP) Act, 2015	Partially Explored
20	Ramchandi Promotion Block	Odisha	CM(SP) Act, 2015	Partially Explored
21	Rauta Closed Mine	Jharkhand	CM(SP) Act, 2015	Partially Explored
22	Rawanwara North	Madhya Pradesh	CM(SP) Act, 2015	Fully Explored
23	Shankarpur Bhatgaon II Extn	Chhattisgarh	CM(SP) Act, 2015	Fully Explored
24	Alaknanda	Odisha	MMDR Act, 1957	Partially Explored
25	Barapara	Chhattisgarh	MMDR Act, 1957	Partially Explored
26	Barimahuli	Madhya Pradesh	MMDR Act, 1957	Partially Explored
27	Barra	Chhattisgarh	MMDR Act, 1957	Partially Explored
28	Bartap	Odisha	MMDR Act, 1957	Partially Explored
29	Basantpur	Jharkhand	MMDR Act, 1957	Partially Explored
30	Beheraband North Extn	Madhya Pradesh	MMDR Act, 1957	Partially Explored
31	Bhivkund	Maharashtra	MMDR Act, 1957	Fully Explored
32	Binja	Jharkhand	MMDR Act, 1957	Partially Explored
33	Burapahar	Odisha	MMDR Act, 1957	Fully Explored
34	Chintalpudi Sector A1	Andhra Pradesh	MMDR Act, 1957	Fully Explored
35	Chopna Shaktigarh	Madhya Pradesh	MMDR Act, 1957	Partially Explored
36	Dahegaon Dhapewada & Tondakhairi Khandala Combined	Maharashtra	MMDR Act, 1957	Fully Explored
37	Dharampur	Chhattisgarh	MMDR Act, 1957	Partially Explored
38	Dhulia North	Jharkhand	MMDR Act, 1957	Fully Explored
39	Dip Extn of Belpahar	Odisha	MMDR Act, 1957	Partially Explored
40	Dip Side of Chatabar	Odisha	MMDR Act, 1957	Partially Explored
41	Dolesara	Chhattisgarh	MMDR Act, 1957	Fully Explored
42	Eastern Part of Gorhi-Mahaloi	Chhattisgarh	MMDR Act, 1957	Fully Explored
43	Gawa	Jharkhand	MMDR Act, 1957	Partially Explored
44	Ghutra	Chhattisgarh	MMDR Act, 1957	Partially Explored

45	Gondbahera Ujheni	Madhya Pradesh	MMDR Act, 1957	Fully Explored
46	Gondbahera Ujheni East	Madhya Pradesh	MMDR Act, 1957	Partially Explored
47	Hingna Bazargaon	Maharashtra	MMDR Act, 1957	Partially Explored
48	Jamui	Madhya Pradesh	MMDR Act, 1957	Fully Explored
49	Jarekela	Chhattisgarh	MMDR Act, 1957	Fully Explored
50	Jharpalam Thangarghat	Chhattisgarh	MMDR Act, 1957	Fully Explored
51	Jhigador	Chhattisgarh	MMDR Act, 1957	Partially Explored
52	KalambiKalmeshwar	Maharashtra	MMDR Act, 1957	Partially Explored
53	Kardabahal-Brahmanbil	Odisha	MMDR Act, 1957	Fully Explored
54	Khargaon	Chhattisgarh	MMDR Act, 1957	Partially Explored
55	Kosala West	Odisha	MMDR Act, 1957	Fully Explored
56	Maiki South	Madhya Pradesh	MMDR Act, 1957	Partially Explored
57	Meghuli	Chhattisgarh	MMDR Act, 1957	Fully Explored
58	Merkhi West	Madhya Pradesh	MMDR Act, 1957	Partially Explored
59	Phuljhari East & West	Odisha	MMDR Act, 1957	Fully Explored
60	Pipraul	Chhattisgarh	MMDR Act, 1957	Partially Explored
61	Rajathari South	Madhya Pradesh	MMDR Act, 1957	Partially Explored
62	Ramnagar	Chhattisgarh	MMDR Act, 1957	Partially Explored
63	Saradhapur North	Odisha	MMDR Act, 1957	Fully Explored
64	Somavaram West	Andhra Pradesh	MMDR Act, 1957	Fully Explored
65	Tentuloi	Odisha	MMDR Act, 1957	Fully Explored
66	Tokisud Block II	Jharkhand	MMDR Act, 1957	Fully Explored
67	Western Part of Gorhi-Mahaloi	Chhattisgarh	MMDR Act, 1957	Fully Explored